

### Appointment of Chief Election Commissioners.

785. SHRI NIREN GHOSH : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the former Chief Election Commissioners have been given jobs by Government after their retirement;

(b) whether Government propose to end this practice;

(c) if not, the reasons therefor;

(d) whether the appointment of Chief Election Commissioner is proposed to be made henceforth on the basis of a consensus of political parties represented in Parliament; and

(e) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SMT. SAROJINI MAHISHI) : (a) Two former Chief Election Commissioners have been employed under Government after they had ceased to hold the office of the Chief Election Commissioner.

(b) and (c). There is no ban under the Constitution or under any law made by Parliament to the appointment of the incumbent of the post of Chief Election Commissioner to any other post under Government after he ceases to hold the office of Chief Election Commissioner.

(d) There is no such proposal under consideration.

(e) Under clause (2) of article 324 of the Constitution, the appointment of the Chief Election Commissioner shall, subject to the provisions of any law made in that behalf by Parliament, be made by the President. Parliament has not made any law in that behalf.

### Chemical Complex in Madhya Pradesh

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786. SHRI CHAKRAPANI SHUKLA :  
SHRI N. P. CHAUDHARY : SHRI  
SAWAISINGH SISODIA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Madhya Pradesh Government have submitted any proposal to the Central Government for setting up a chemical complex based on lime stone and coal in Madhya Pradesh; and

(b) if so, what are the details of the proposal and the action taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH) : (a) and (b) No specific proposals as such have been received from the Government of Madhya Pradesh for setting up a Chemical Complex based on lime stone and coal. A proposal from the Government of Madhya Pradesh as however been received in the Planning Commission on possible suitable sites for a coal based Fertilizer Plant. During the discussions on the Fifth Plan, it was also mentioned that the Madhya Pradesh State Industries Corporation has proposals to establish new units for manufacture of Calcium Carbide, Ph-thalic Anhydride, Dyes Intermediates and Dyes.

### Brand Names of Popular Drugs

787. SHRI YOGENDRA SHARMA : DR.  
Z. A. AHMAD :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Committee on Drug and Pharmaceutical recently set up by Government has recommended to substitute brand names of thirteen popular drugs;

(b) if so, what are the details and objective thereof;